

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 155
CP 14 of 2019
IA 737 of 2019

Order under Section 241-244

IN THE MATTER OF:

Jayantilal Govindji Patel & Anr
V/s
Surat Health Services Private Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..12/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:


For the Applicant : Advocate, Mr. Anal Shah.
For the Respondent : PCS, Mr. Kunjal Dalal.

ORDER

We direct the parties to appear before this Bench with consentum to withdraw the petition. Hence, the matter stands adjourned.

The matter to appear on 14.09.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)